

From : Ashok Kumar Patel (ashokkumar.patel@fssai.gov.in)

To : adhr1@fssai.gov.in

Cc : estt@fssai.gov.in

Subject : Submission of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 regarding

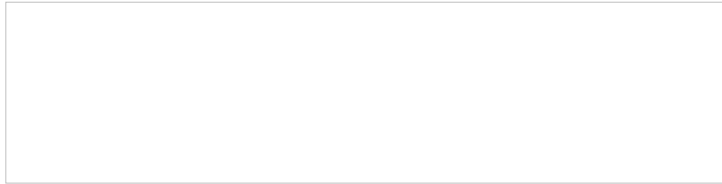
Date : Jan 03 2022 15:13 PM

Respected Sir,

In reference to FSSAI letter No HR-34011/1/2021 dated 27th December,2021 on the subject noted above, Please find attached herewith dully filled up proforma of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 for your kind information and official record pl.

Thanking You

Ashok Kumar Patel
Assistant Director (Technical)
FSSAI Northern Regional Office
NFL Building, 2nd Floor
Ahinsa Khand-2, Indirapuram
Ghaziabad-201014 (U.P)



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31/12/2021

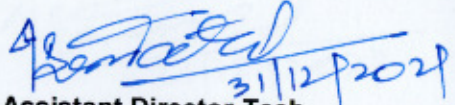
1. Name of Officer (in full): **Ashok Kumar Patel**

3 Present Post Held: **Assistant Director-Technical**

2. Service to which the Officer belongs: **FSSAI Cadre(Central Govt.)**

4. Present Pay: **Level-10 Basic Pay 65000/-**

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Village- Gaddopur Tehsil- Soraon Distt- Prayagraj (Allahabad)	132 sqm frechold Residential plot	Cost of Construction – Nil Cost of Acquirement Rs 14.30Lac Year of Purchase June, 2017	Rs 18.0Lac Approx.	Own Name	Acquired By Purchase Date of Acquired 30.06.2017 Aquired from Smt Maya Sing w/o Sh. Suresh Singh 241/4D/1 Shantipuram, Phaphamau, Prayagraj (Allahabad)	NIL	-----

Signature: 
 Designation: **Assistant Director-Tech**
 Date: 31-12-2021
 Name: **Ashok Kumar Patel**

NOTES

- * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.
- AIS Officers are requested to fill the form in duplicate.
- All Colum should be filled dully typed neatly